

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:6699
ANSWERED ON:07.05.2015
SAFE DRINKING WATER
Panda Shri Baijayant "Jay"

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the percentage/details of habitations having improved sources of water during each of the last three years, State/UT-wise;
- (b) whether access to improved sources of water has increased over the last few years, especially in hilly and desert areas;
- (c) if so, the details thereof, State/UTwise and if not, the reasons therefore; and
- (d) the other steps being taken to increase access to safe drinking water?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI BAIJAYANT JAY PANDA)

- (a) State/UT-wise details/status of habitations having improved sources of water during each of the last 3 years are at Annexure.
- (b) & (c) Yes, Madam, the State/ UT-wise status of habitations having access to improved sources of water during last three years including hilly and desert areas/States are at Annexure.
- (d) Rural Water Supply is a state subject. The Ministry of Drinking Water & Sanitation administers the centrally sponsored scheme, the National Rural Drinking Water Program (NRDWP) for providing technical and financial assistance to the States, to supplement their efforts to provide adequate and safe drinking water in rural areas. The State Governments are vested with powers to plan, approve and implement rural drinking water supply project under NRDWP. In the beginning of each year, State Governments are urged to give priority to coverage of habitations having unimproved sources (water quality affected) of water.